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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/30/IB/2018
PETITION NUMBER : CP/582/ (IB)/2017
NAME OF THE PETITIONER(S) : BRILLIANT ALLOYS PVT LTD
NAME OF THE RESPONDENT(S) : STATE BANK OF INDIA
UNDER SECTION : 22(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. CHANDRASEKARAN.	For Applicant MFLC - - -	
T. SHRINIKETHAN	COUNSEL FOR IRP	T. Sh

ORDER

Counsel for applicant present. Counsel for the IRP present and filed counter to the CA filed by the Financial Creditor. The matter is posted for hearing submissions. Put up on 12.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)